

PENDENCY/ ARREARS IN THE SUB-ORDINATE COURTS OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH, AS ON 28TH FEBRUARY, 2017

Sl.No.	Opening Balance			Institution during the Month			Disposal during the Month			Closing Balance at the end of the month			% increase or decrease in pendency vis-à-vis previous month			Disposal of cases which are more than 5 yrs old			Pendency of Cases which are more than 5 yrs old at the end of the month		
	Cvl	Crl	Total	Cvl	Crl	Total	Cvl	Crl	Total	Cvl	Crl	Total	Cvl	Crl	Ttl	Cvl	Crl	Total	Cvl	Crl	Total
ASSAM	68903	198205	267108	2856	24870	27726	3129	28509	31638	68630	194566	263196	0.39	1.8	1.4	377	1223	1600	7440	22782	30222
NAGALAND	1668	2762	4430	244	667	911	264	690	954	1648	2739	4387	0.1	0.8	0.9	2	0	2	182	730	912
MIZORAM	2148	2819	4967	534	584	1118	661	535	1196	2021	2868	4889	5.9	1.7	1.5	1	6	7	166	35	201
A.PRADESH	2981	11348	14329	98	506	604	217	639	856	2862	11215	14077	3.9	1.17	1.75	13	38	51	198	2490	2688

N.B-Excluding IA/Misc Cases.

Administrative Officer (Judl.)

Gauhati High Court, Guwahati